

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 134
CP/114(AHM)2018
IA/137(AHM)2020
Co.A/30(AHM)2021

Order under Section 241-242

IN THE MATTER OF:

Gopal Dhirajlal Vadalala & Ors
V/s

.....Applicant

Prabhat Solvent Extraction Industries Pvt Ltd & Ors

.....Respondent

Order delivered on ..26/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ld. Sr. Counsel Mr. Saurabh Soparkar a.w.
Learned advocate Mr. Jaimin R. Dave

For the Respondent

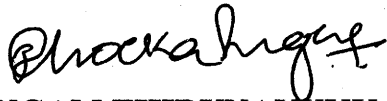
: Learned Sr. Advocate Navin Pahwa for respondent No.
1-4
Learned advocate Anuj K. Trivedi for Respondent 5, 6, 7
& 8

ORDER

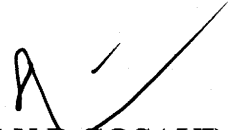
Pleadings are completed in Company Appeal 30 (AHM) 2021.

Reserved for order.

The remaining matters stand adjourned to 28.09.2021



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)